<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 16 OF 2016 & IA NOs. 34 & 504 OF 2016

Dated: 1st May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

 Gupta Energy Pvt. Ltd. Vs
Appellant(s)

 Maharashtra Electricity Regulatory Commission & Ors.
Respondent(s)

 Counsel for the Appellant(s) :
 Mr. Ramji Srinivasan, Sr. Adv Ms. Deepa Chawan Mr. H.S. Jaggi Mr. Vivek Paul Oriel

 Counsel for the Respondent(s) :
 Mr. Buddy A. Ranganadhan and Ms. Aditi Sharma for R-1

 Mr. M.Y. Deshmukh and Mr. S.B. Petkar for R-2

<u>ORDER</u>

We have heard learned senior counsel for the appellant.

List the matter for reply submissions on 04.05.2017 at 2.30 p.m.

(I.J. Kapoor) Technical Member mk/vt (Justice Ranjana P. Desai) Chairperson